### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 281 of 2017

# Dated: 11<sup>th</sup> September, 2018

#### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Maharashtra State Power Genera Vs. Maharashtra Electricity Regulato & Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Ms. Ranjitha Ramachandra Ms. Anushree Bardan	an
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadha Ms. Stuti Krishn for R-1	n

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt